

**GOVERNMENT OF INDIA
DEFENCE
LOK SABHA**

UNSTARRED QUESTION NO:786

ANSWERED ON:27.07.2000

PROCUREMENT OF AJTS

ASHOK NAMDEORAO MOHOL;SURESH RAMRAO JADHAV (PATIL)

Will the Minister of DEFENCE be pleased to state:

- (a) whether due to stoppage of supply of spare parts of aircraft to Indian Navy by Britain, the matter of procurement of Hawk A.J.T. aircraft from Britain has been held in abeyance;
- (b) if so, the facts thereof;
- (c) whether the decision to purchase the A.J.T. aircraft was taken in 1996; and
- (d) if so, the reasons for not implementing the decision as yet?

Answer

MINISTER OF DEFENCE (SHRI GEORGE FERNANDES)

- (a) No, Sir.
- (b) Does not arise.
- (c) The decision to purchase the AJT aircraft was taken in 1993.
- (d) Various trainer aircraft available in the world market were being evaluated by the government. Negotiations have now commenced with M/s British Aerospace for the Hawk AJT.